[RAJYA SABHA]

with Permission

messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:---

(I)

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok SAbha, I am directed to enclose the National Medical Commission Bill, 2019, as passed by Lok Sabha at its sitting held on the 29th July, 2019."

(II)

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business of Lok Sabha, I am directed to enclose the Repealing and Amending Bill, 2019, as passed by Lok Sabha at its sitting held on the 29th July, 2019."

Sir, I lay a copy each of the Bills on the Table.

MOTION FOR ELECTION TO THE JOINT COMMITTEE ON OFFICES OF PROFIT

THE MINISTER OF LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD):

Sir, I move the following Motion:-

"That this House concurs in the recommendation of the Lok Sabha that a Joint Committee on Offices of Profit be constituted for the purposes set out in the Motion adopted by the Lok Sabha at its sitting held on the 23rd July, 2019 and communicated to this House, and resolves that this House do join in the said Joint Committee and proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, five Members from among the Members of the House to serve on the said Joint Committee."

The question was put and the motion was adopted.

MATTERS RAISED WITH PERMISSION

MR. CHAIRMAN: Zero Hour. Shri S. Muthukaruppan to speak on "Demand for Tamil to be made an optional language for students belonging to Tamil Nadu studying in other States."

Need to make Tamil an optional language for students belonging to Tamil Nadu, studying in other States

SHRI S. MUTHUKARUPPAN (Tamil Nadu): Mr. Chairman Sir, as you are all aware, Tamil is one of the most ancient languages of the world and it is one of the longest surviving classical languages in the world too. ...(*Interruptions*)...

SHRI ELAMARAN KAREEM (Kerala): Sir, I have given notice. ... (Interruptions)...

MS. DOLA SEN (West Bengal): Sir, I have given notice. ...(Interruptions)....

MR. CHAIRMAN: I have not admitted it. ...(Interruptions)... I have not admitted your Rule 267 notices. ...(Interruptions)... Please sit down. ...(Interruptions)...

MS. DOLA SEN: Sir, at least, please mention the subject of the notice. ...(Interruptions)...

MR. CHAIRMAN: This is not the way to behave. Don't deprive others. He is speaking something important. ...(Interruptions)...

MS. DOLA SEN: Sir, please mention the notice. Sir, it is a serious matter. ...(Interruptions)...

श्री आनन्द शर्मा (हिमाचल प्रदेश): सर, हम कुछ और कहना चाहते हैं।...(व्यवधान)...

SHRI BINOY VISWAM (Kerala): Sir, I have given notice on privatisation of airports by passing the views of PPP appraisal Committee of the Finance Ministry and NITI Aayog. ...(*Interruptions*)....

MR. CHAIRMAN: This does not come under that rule. So, I have disallowed it. Please sit down. ...(Interruptions)....

SHRI S. MUTHUKARUPPAN: More than 55 per cent of the epigraphical inscriptions found by the Archaeological Survey of India are in the Tamil language, and, it is a language which dates back to Third Century BC and even before. Tamil is an official language of Sri Lanka and Singapore, other than India. Tamil is also used as one of the languages of education in Malaysia. Tamil is spoken by significant minorities in States like Kerala, Karnataka, Andhra Pradesh and Telangana and the Union Territory of Andaman and Nicobar Islands, etc. ...(Interruptions)...

MR. CHAIRMAN: Ms. Dola, your notice is on 'violent crimes against the marginalised'. Can it be a notice for suspension of Question Hour? ...(Interruptions)...

4 Matters raised

[RAJYA SABHA]

with Permission

How can it be? ...(*Interruptions*)... I have already mentioned about Shri Elamaram Kareem's recommendation of Department of Economic Affairs for airports. This is a regular matter. How can you take them under suspension of Business of the House rules? They do not come under the rules. Time is passing by. Please. ...(*Interruptions*)... After the admitted notices are over, I will give you an opportunity. ...(*Interruptions*)... Please be seated. I appeal to all of you. There are 24 notices. ...(*Interruptions*)... That issue has been discussed already. Mr. Kareem, you are an educated person. You know the rules also. I have been permitting wherever there was a provision. Please sit down, hon. Members. ...(*Interruptions*)...

SHRI S. MUTHUKARUPPAN: However, the students belonging to Tamil Nadu and studying in other States and Union Territories are unable to learn Tamil and they are deprived of learning this classical language which is their mother-tongue as it is not an optional language there. Our hon. Chief Minister of Tamil Nadu, Shri Edappadi K.Palanisamy, has demanded to include Tamil as an optional language for study in other States, so that when students go back to their hometown in Tamil Nadu, they will not find any problem in continuing with their education.

Therefore, I urge upon the Union Government to include Tamil as an optional language for study in other States and it would be a great service to one of the most ancient languages in the world. Thank you.

MR. CHAIRMAN: But, the same thing should be done for other languages by Tamil Nadu also. ...(*Interruptions*)...

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, we are opposed to trilingual policy. ...(Interruptions)...

Need for regular dredging of rivers to check recurrent floods

श्री शिव प्रताप शुक्ल (उत्तर प्रदेश): सभापति महोदय, मैं आपकी अनुमति से सदन का ध्यान नदियों के संदर्भ में एक महत्वपूर्ण विषय की ओर आकृष्ट करना चाहता हूँ। उत्तर भारत की नदियों में मानसून के समय अक्सर बाढ़ की स्थिति आ जाती है और यह विभीषिका इतनी भयंकर होती है कि इससे हर साल हजारों गाँव तबाह हो जाते हैं। इसके पीछे मुख्य कारण है कि नदियों के प्रवाह में कटाव से मिट्टी, पेड़, कचरा आदि से ये नदियाँ दिनोंदिन उथली होती जा रही हैं तथा मानसून के दौरान इनका क्षेत्र अधिक फैल जाता है। इनकी गहराई दिनोंदिन कम होती चली जा रही है। दिनोंदिन कम होने से इसमें जो silt जमा हो रही है, उसके प्रभाव से गर्मियों में काफी नदियाँ सूख-सी जाती हैं, जिस पर लोग खेती करना शुरू कर देते हैं। इसका परिणाम यह होता है कि वहाँ नदियाँ अपना प्रवाह बदल लेती हैं, तो दूसरे तबाह हो जाते हैं।